## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.153/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Devcon Pvt. & Ors		
Under Section		397/398		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	CS. SANJAT	r KUMAR GUPT	TA 7	
၃.	CS. RO HIT	KUMAR KESH	PETITIONER PRES	Nohit Idoshri 21/11/17
.1.	Rastrantes Surapre Cl es Moha	Raneyer, Sorta Leuber, Adr Ran Goule PCS	Respondens ORDER	Deen- 2/11/17

Ld. Counsel for the petitioners and the respondents are present.

List on 22/11/2017.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)